Written Answers to

The total annual budgetary allocation and funds released for last three years in each scheme is given below:-

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Year	Budgetary Allocation (RE)		Funds released	
	WDC-PMKSY	DILRMP	WDC-PMKSY	DILRMP
2014-15	2316.61	181.00	2316.41	180.79
2015-16	1530.00	40.00	1522.89	39.98
2016-17	1495.00	140.64	1494.91	138.53

Delay in payment of wages under MGNREGA

1885. SHRI SANJAY SINGH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Scheme Management Information System only calculates delays in wage payments till the Fund Transfer Orders are signed by the second signatory;

(b) the reasons as to why the Ministry does not calculate the full extent of delays in MGNREGA wage payments; and

(c) the details of the measures taken by Government to rectify the incomplete methodology of calculating the length of wage delays?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (c) Delay in wage payment is continuously monitored by the Ministry in the programme MIS (Before and after signing of the FTOs). The payment process has two stages. Stage-I calculate the status till generation and signing of FTO by 2nd signatory and Stage-II calculates the status post signing of the FTO by 2nd signatory up to crediting of wages into beneficiary's account. The Ministry has been continuously monitoring the two part with the respective stakeholders.

Sagaramala projects in Kerala

1886. SHRI K. SOMAPRASAD: Will the Minister of SHIPPING be pleased to state:

(a) the vision and objective of Sagaramala projects in Kerala;

(b) the number of projects identified for the construction of new ports, and the amount allocated for this purpose for each projects; and